

Considering the aforesaid submission of the learned counsel for the petitioners, A.B.A. No. 1159 of 2021 is restored to its original file to the stage at which, it was before its dismissal.

List A.B.A. No. 1159 of 2021 under the appropriate heading, after one week.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/